

**NATIONAL COMPANY LAW TRIBUNAL, MUMBAI BENCH**  
**COURT III**

28. C.P. 3662/2018

CORAM: SHRI H.V. SUBBA RAO, MEMBER (J)  
SHRI SHYAM BABU GAUTAM, MEMBER (T)

ORDER SHEET OF THE HEARING OF MUMBAI BENCH OF THE NATIONAL  
COMPANY LAW TRIBUNAL ON **16.03.2021**

NAME OF THE PARTIES: Aditya Prakash Entertainment Pvt Ltd

V/s

Magikwand Media Pvt Ltd

SECTION 271 OF COMPANIES ACT, 2013

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**ORDER**

Mr. Shriraj Khambete, counsel appearing for the petitioner and Ms. Pooja,  
counsel appearing for the respondent are present through virtual hearing.

At the request of both sides, list this matter on 26.04.2021.

Sd/-  
SHYAM BABU GAUTAM  
Member (Technical)

Sd/-  
H.V. SUBBA RAO  
Member (Judicial)